

R.O.C.NO.66806-A/2020/C3



NOTIFICATION NO. 54 /2021

In partial modification to the High Court's Notification No.140/2020, dated 27.11.2020, it is hereby notified that **05.04.2021 (Monday) will be a holiday** for the Madras High Court (both Principal Seat at Chennai and Madurai Bench of Madras High Court at Madurai) and in lieu thereof, **17.04.2021 (Saturday) will be a working day.**

HIGH COURT, MADRAS
DATED: 23-03-2021

Sd/- C.KUMARAPPAN
REGISTRAR GENERAL